HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. <u>488</u>/Confdl. /2025 I-8-2/2002(Part-XVII) Bilaspur, dated <u>[6 /06</u> /2025

Copy of notification no. 91/24-U.N.N.P./25-writ 05-2018 dated 10.06.2025 issued by the Special Secretary, Department of Energy, Government of Uttar Pradesh regarding <u>recruitment of the post of Member (Law) of</u> <u>Uttar Pradesh Electricity Regulatory Commission</u> is enclosed herewith for information of the candidates concerned.

15, 6, 25

(Maneesh Kumar Thakur) Registrar General

Encl: As above.

ENERGY DEPARTMENT

APPLICATION FOR APPOINTMENT OF MEMBER OF THE UTTAR PRADESH ELECTRICITY REGULATORY COMMISSION.

ADVERTISEMENT

Applications are invited for recruitment to the post of Member (Law) in compliance with the judgment dated 12.04.2018 passed by Hon'ble Supreme Court in Civil Appeal No. 14697 of 2015 State of Gujarat and Others Vs. Utility Users Welfare Association and Others.

Qualifications:

- 1. Applicant is or has been a judicial officer, or
- 2. Applicant is a person possessing professional qualification with substantial experience in the practice of law, who has the requisite qualifications to have been appointed as a judge of the High Court or a District Judge.

Conditions of Service:

- 1. The selected candidate shall hold office of Member (Law) for 05 years or up to the age of 65 years, whichever is earlier.
- 2. Salary allowances, vehicle, accommodation and other facilities shall be admissible as per UPERC (Appointment and Conditions of Service) Rules, 2008 and its subsequent amendments.

Only online applications will be accepted. Serving judicial officers are required to upload the No Objection certificate (NOC), regarding applying for the post, issued by the office of the Registrar General of the concerned High Court and the advocates are required to upload their Bar Council Registration Certificate and valid Certificate of Practice on the portal.

Last date of filling of the application is 11.07.2025. The link to the application portal is **https://uperc-recruitment.uppcl.org**

Digitally signed by RAJ KUMAR Date: 10-06-2025 (Raj Kumar) 12:10:26 Special Secretary Department of Energy, Government of Uttar Pradesh

1/986238/2025

From,

Raj Kumar, Special Secretary, Government of Uttar Pradesh, Lucknow.

To,

- 1. Secretary General, Hon'ble Supreme Court, New Delhi.
- 2. All Registrar General, Hon'ble High Court of India.
- 3. Principal Secretary (Law), Government of Uttar Pradesh
- 4. All District & Session Judge, Uttar Pradesh

Uria Niji Nevesh Prakostha Lucknow Dated: 10-06-2025

Subject: Recruitment for the Member (Law) in the UPERC- Invitation for proposals and nominations - Regarding.

Sir,

1 an

Government of Uttar Pradesh have set up Uttar Pradesh Electricity Regulatory Commission (UPERC) under the provisions of regulatory commission Act, 1998 and continued under section 85 of the Electricity Act. 2003.

Government of U.P. has invited applications from amongst the eligible persons for the post of Member (Law) of Uttar Pradesh Electricity Regulatory Commission which shall fall vacant from 24-06-2024. A copy of notification no. 91/24-U.N.N.P.-25-writ 05/2018 dated 10-06-2025 issued by State Government in this regard is attached herewith. Last date for receipt of applications is 11-07-2025.

2- I would request you to give wide publicity to the notification so as to enable any interested eligible person to apply for the post.

Enclosure : As above

Digitally signed by RAJ KUMAR Yours sincerely, Date: 10-06-2025 11:31:29 (Raj Kumar) Special Secretary

Copy to the following for information, and wide Publicity on website as well as News Papers.

1. Secretary U.P.E.R.C. Lucknow.

2. Director Information Uttar Pradesh, Lucknow.

3. In charge, NIC, Uttar Pradesh with a request to upload above mentioned advertisement on the government website.

Order by,

(Raj Kumar) Special Secretary